

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION - 1,
MUMBAI

CP (IB)-485/I&BC/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **SHRI ATUL ENTERPRISES**

v/s.

LAVASA CORPORATION LTD.

SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

6. CP (IB)-485/I&BC/(MB/2018

Petitioner side present. List this matter on 15.10.2018

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)